

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No.16 OF 2022 (SZ)**

**IN THE MATTER OF:**

Dr.Lubna Sarwath  
Hyderabad

...Applicant(s)

**Versus**

Chief Secretary,  
Govt of Telangana,  
Hyderabad & Others

...Respondents(s)

**REPORT OF THE HYDERABAD METROPOLITAN DEVELOPMENT  
AUTHORITY**

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**Place: Hyderabad**

**Date: 08.07.2025**



**Counsel for 8<sup>th</sup> Respondent**

**Lr. No.443/NGT/LPC/HMDA/2021**

**Date:08.07.2025.**

To  
The Hon'ble National Green Tribunal  
South Zone, Chennai, Kalas Mahal  
Kamaraj Salai, PWD Estate, Chepauk  
Triplicane, Chennai, Tamil Nadu 600 005.

Sir,

**Sub:** HMDA - LPCC - Original Application No.16 of 2022 (SZ) (earlier O.A.No.614 of 2018 (PB) filed by Dr. Lubna Sarwath before the Hon'ble National Green Tribunal, South Zone, Chennai regarding encroachment of Bumrukud-Dowla Lake (ID No.2935) situated at Rajendranagar (V) & (M) Rangareddy District - Report called for - Reg.

**Ref:** Orders of the Hon'ble NGT in O.A.No.16 of 2022 (SZ);  
Dt:22.04.2025.

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I invite kind attention to the subject and reference cited, wherein the Hon'ble National Green Tribunal (NGT) has passed orders in O.A.No.16 of 2022, dated:22.04.2025, stated that "*meanwhile, the applicant has raised concerns regarding discrepancies in the extent of land shown in the maps published by HMDA - one map shows 17.49 acres, while another shows 18.575 acres. Additionally, these maps do not reflect any official sanction from the competent authority. Accordingly, the HMDA is directed to examine this issue and submit a report*".

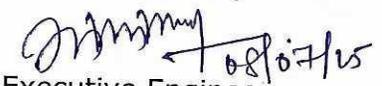
In this regard, it to submit that the Preliminary Notification of Bumrukud-Dowla Lake (ID No.2935) situated at Rajendranagar (V) & (M) Rangareddy District issued on 17.10.2017 with FTL area of 17.491 Acres.

Further, the Government of Telangana vide G.O.Ms.No.129, MA&UD (Plg. II) Department, dated.18.09.2024 have constituted an exclusive Lake Protection Committee catering to the region covering the administrative jurisdiction of Greater Hyderabad Municipal Corporation, all other Urban Local bodies (ULBs) within the Outer Ring Road area including the extended jurisdiction under the chairmanship of Commissioner, Hyderabad Disaster Response and Asset Protection Agency (HYDRAA).

Further, the Final Notification proposals of Bumrukud-Dowla Lake (ID No.2935) received from Additional Collector (LB), Rangareddy District vide Lr.No.LP/1820/2024, dt:19.10.2024 along with FTL, Cadastral maps and pertinent documents. Since this Lake is falls within the Outer Ring Road Area, the Final Notification proposals of the said lake have been transferred to HYDRAA vide this office Lr.No.613/HMDA/LPCC/2025, dt:17.02.2025 for taking further action (copies enclosed for kind perusal).

The above report is submitted with a request that the statement/report may kindly be recorded and considered.

Yours faithfully

  
2/c Executive Engineer,  
LPCC, HMDA.

**From:**  
Smt. Pratima Singh, I.A.S.,  
Additional Collector (Local Bodies),  
Ranga Reddy District.

**GOVERNMENT OF TELANGANA  
REVENUE DEPARTMENT**

**To:**  
The Metropolitan Commissioner,  
Hyderabad Metropolitan  
Development Authority,  
Swarnajayanthi Complex,  
Ameerpet, Hyderabad.

Sir,

**Lr. No. LP/1820/2024 Dated: 19.10.2024**

**Sub:-** Lakes/Tanks- Lake Protection- Ranga Reddy District – Shadnagar & Rajendranagar Divisions - Kothur, Rajendranagar & Serilingampally Mandals - Certain Notification of FTL / Buffer Zone received – Preparation of Maps – Submission to HMDA for Final Notification - Reg.

**Ref:-** 1. HMDA Lr. No.613/LPC Cell/HMDA/2013, dt:25-06-2014.  
2. DC & Tahsildar, Serilingampally Mandal, Lr.No B/352/2024, Dated:18.10.2024  
3. Tahsildar, Rajendranagar Mandal FN Proposals, Dated:18.10.2024.  
4. RDO, Shadnagar, Lr.No. B/2136/2024, Dt: 16-10-2024.

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I invite kind attention to the subject and references cited, wherein the Final Notification Reports of (22) lakes pertaining to Executive Engineer, North Tanks Division, Hyderabad & Irrigation Division No.3, Shadnagar alongwith statements showing the details of Revenue Survey numbers and FTL map showing the latitude, longitude and lake map showing FTL and buffer zone superimposed on Revenue cadastral map are herewith submitted for Final Notification.

The notices showing the details of Revenue Survey numbers, FTL Maps for the lake shown in the table are displayed on the notice boards of Collectorate, Ranga Reddy District, and offices of the RDO, Tahsildars concerned for claims and objections, if any.

In this regard, I am submitting the following final reports alongwith statements showing Revenue Survey numbers falling in FTL /Buffer Zone received from the concerned Tahsildars for the purpose of final notification.

Sl. No	Mandal	Village	Lake ID	Lake Name
1	Rajendranagar	Gaganpahad	2930	Brahman Cheruvu
2		Gaganpahad	2931	Mamidla Kunta
3		Katedhan	2928	Suleman Cheruvu
4		Katedhan	2941	Marshabai Kunta
5		Bum Rukh Uddin Dowla	2935	Bum Rukh Uddin Dowla Lake
6	Serilingampally	Serilingampally	3714	Gopi Cheruvu
7		Kothaguda	2744	Kondapur Forest Lake
8		Chandanagar	3710	Pedda Cheruvu(Gangaram) Lake
9		Maktha Mahaboobpet	3718	Peddakudi Cheruvu
10		Nanakramguda	3723	Medi Kiunta
11		Gopanpally	3702	Chinna pedda cHeruvu
12		Kondapur	3742	Gowthami Cheruvu
13	Kothur	Gudur	272	Kashoni Kunta
14		Gudur	270	Ramaiah Cheruvu
15		Gudur	274	Upparavani Kunta
16		Inmulnarva	200-N-026	pPeerla Kunta
17		Appa Kunta	260	Appa Kunta
18		Inmulnarva	200/N/00289	Gorimilla Kunta
19		Inmulnarva	292	Thata Kunta
20		Kodicherla	254	Ura Kunta
21		Penjerla	243	Marada Cheruvu
22		SB Pally	256	Ramaiah Kunta

Yours faithfully,

*[Signature]*  
19/10

Additional Collector (LB)  
Rangareddy District

Encl: As above (1 set)

Copy to the District Collector, Ranga Reddy District.

# Hyderabad Metropolitan Development Authority

Lakes Protection Committee Cell, HMDA  
2nd Floor, Swarna Jayanthi Commercial Complex, Ameerpet, Hyderabad

**Lr. No. 613/HMDA/LPCC/2025, dated: 17.02.2025**

To  
The Commissioner,  
Hyderabad Disaster Response &  
Asset Protection Agency (HYDRAA), Telangana  
7<sup>th</sup> floor, Buddha Bhavan, Secunderabad - 500 003.

Sir,

**Sub:** HMDA - LPCC - Rangareddy District - Transfer of Preliminary and Final Notification proposals so far received from the Districts relating to the lakes falls within the Outer Ring Road (ORR) to HYDRAA for notification purpose - Reg.

- Ref:** 1) G.O.Ms.No.129, MA& UD(Plg.II) Dept., Dated ::18.09.2024.  
2) This office LPC, HMDA proceedings No.2549/LPC/HMDA/2024, dt:01.10.2024.  
3) T/O Lr.to Commissioner, Hyderabad Disaster Response and Asset Protection Agency, Hyderabad, Lr.No.2459/LPC/HMDA/2024, dt:01.10.2024.  
4) Notification Proposals received from Additional Collector(L.B), Rangareddy District, Lr.No.LP/1820/2011, dt:02.09.2024, 04.09.2024, 06.09.2024, 18.09.2024, 19.09.2024, 11.10.2024, 17.10.2024, 19.10.2024, 23.10.2024, 02.11.2024, 04.11.2024, 29.11.2024, 11.12.2024, 30.12.2024 & 20.01.2025.  
5) Hon'ble High Court Orders in Suo Motu WP No. 4 of 2024 registered orders Dated:27-11-2024.

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Kindly peruse the subject and the references cited.

The Government of Telangana vide reference 1<sup>st</sup> cited in G.O.Ms.No.129, MA & UD (Plg.II) Dept., dated.18.09.2024 have constituted an exclusive Lake Protection Committee catering to the region covering the administrative jurisdiction of Greater Hyderabad Municipal Corporation, all other Urban Local bodies (ULBs) within the Outer Ring Road area including the extended jurisdiction on account of the Government of Telangana Ordinance No.3 of 2024 under the chairmanship of Commissioner HYDRAA, and this exclusive LPC looks after the notifications that are pertinent to the lakes fall inside the ORR.

In this regard, it is to submit that vide reference 4<sup>th</sup> cited, the Additional Collector (Local Bodies) Ranga Reddy District has submitted the Preliminary & Final Notification proposals of certain lakes along with the FTL & Cadastral maps (original maps) and statements showing the details of Revenue survey numbers.

(P.T.O.)

In view of the above, the proposals along with the FTL & Cadastral maps, Revenue statement, pertinent documents are herewith transfer to the Commissioner, HYDRAA keeping in view of orders of the Hon'ble High Court in Suo Motu WP No.4 of 2024, dated:27-11-2024 (as directed in WP (PIL) No 28/2023, dt:14-11-2024) so far received from the District for issuing of Preliminary and Final Notifications.

Accordingly, the Commissioner, Hyderabad Disaster Response and Asset Protection Agency (HYDRAA) is requested to take further necessary action in the matter.

**Encl:** List of Preliminary and Final Notifications along with original proposals.

Sd/-  
Metropolitan Commissioner  
HMDA

**Copy to:**

- 1) The District Collector, Integrated District Offices Complex, Kongarakalan (V), Ibrahimpatnam (M), Rangareddy District (D), Telangana-501510 for information and taking necessary action.
- 2) The Additional Collector (Local Bodies), Integrated District Offices Complex, Kongarakalan (V), Ibrahimpatnam (M), Rangareddy District (D), Telangana-501510 for information and taking necessary action.

// t.c.f.b.o //

*Krishna*  
Executive Engineer  
LPC ,HMDA

Preliminary Notification proposals of Ranga Reddy District (Inside ORR) Annexure-A						
Sl. No	Lake ID	Lake Name	Village	Mandal	PN FTL Area Extent in Acres	Received Vide
1	2300/E/03	BURUGU KUNTA	SHAMSHABAD	SHAMSHABAD	13.496	Lr.No. LP/1820/2011, Dt:06.09.2024
2	1960	KAPRAI CHERUVU	SAHEBNAGAR KALAN	HAYATNAGAR	70.711	
3	0	PITTALA CHERUVU	KOHEDA	ABDULLAPURMET	24.6	Lr.No. LP/1820/2011, Dt:02.09.2024
4	3642	POCHAMMA KUNTA	SULTHAVALA	SAROORNAGAR	14.631	Lr.No. LP/1820/2011, Dt:04.09.2024
5	0	BIDEKHAN KUNTA	NADERGUL	BALAPUR	11.495	Lr.No. LP/1820/2011, Dt:18.09.2024
6	3636	PEDDA CHERUVU	MEERPET	SAROORNAGAR	119.33	
7	0	SURRONI CHERUVU	MANKHAL	MAHESHWARAM	64.602	Lr.No. LP/1820/2011, Dt:19.09.2024
8	3743	SHANTHI SAROVAR POND	GACHIBOWLI	SERILINGAMPALLY	0.6	Lr.No. LP/1820/2011, Dt:02.11.2024
9	2938	YERRA KUNTA	VATTINAGULAPALLY	GANDIPET	27.643	Lr.No. LP/1820/2011, Dt:11.12.2024
10	2922	GOUNI CHERUVU	VATTINAGULAPALLY	GANDIPET	22.539	
11	2916	ELTHAN CHERUVU	MANCHIREVULA	GANDIPET	43.888	
12	1955	DILWARKHAN CHERUVU	INJAPUR	ABDULLAPURMET	139.661	Lr.No. LP/3611/2023, Dt:20.01.2025

*JKA*  
17/02/25  
EE, LPCC  
HMDA

Final Notification proposals of Ranga Reddy District (Inside ORR) Annexure-B					
Sl. No	Lake ID	Lake Name	Village	Mandal	Received Vide
1	2900-N-005	NIRD BUND-2	PREMAVATHIPET	RAJENDRANAGAR	Lr No LP/ 1820/2011, Dt:04.11.2024
2	2900-N-006	NIRD BUND-2	PREMAVATHIPET	RAJENDRANAGAR	
3	3600/EN/02	MANCHIRYAL TALAB	JILLELGUDA	SAROORNAGR (as per drawing)/ Balapur(as per current)	Lr.No.LP/ 1820/2011, Dt:23.10.2024
4	3626	KOTHAMONI KUNTA	BALAPUR	SAROORNAGR (as per drawing)/ Balapur(as per current)	
5	1963	BATHUKAMMA KUNTA	SAHEBNAGAR KALAN	HAYATHNAGAR	Lr.No.LP/ 1820/2024, Dt:02.11.2024
6	2930	BRAHMAN CHERUVU	GAGANPAD	RAJENDRANAGAR	Lr.No. LP/1820/ 2024, Dt:19.10.2024
7	2931	MAMIDLA KUNTA	GAGANPAD	RAJENDRANAGAR	
8	2928	SULEMAN CHERUVU	KATHETAN	RAJENDRANAGAR	
9	2941	MARSHABAI KUNTA	KATHETAN	RAJENDRANAGAR	
10	2935	BOMRUKUDDOWLI (HUDA PARK)	BOMRUKUDDOWLI	RAJENDRANAGAR	
11	3714	GOPI CHERUVU	LINGAMPALLI	SERILINGAMPALLI	
12	3744	KONDAPUR FOREST	KOTHAGUDA	SHERLINGAMPALLI	
13	3710	PEDDA CHERUVU	GANGARAM	SHERLINGAMPALLI	
14	3718	PEDDAKUDI CHERUVU	MAKTHA MEHABOOPPET	SHERLINGAMPALLI	
15	3723	MEDIKUNTA (VIPRO LAKE)	NANAKRAMGUDA	SHERLINGAMPALLI	
16	3702	CHINNA PEDDA CHERUVU	GOPANNAPALLY	SHERLINGAMPALLI	
17	3742	KUDIKUNTA (GOUTHAMI LAKE)	KONDAPUR	SHERLINGAMPALLI	
18	2383	GOLLAPALLY CHERUVU	GOLLAPALLY KALAN	SHAMSHABAD	Lr.No. LP/1820/ 2024, Dt:11.10.2024
19	3627	SAI KUNTA	MAMIDIPALLY	SAROORNAGR (as per drawing)/ Balapur (as per current)	
20	3645	ANTHAIHAH CHERUVU	KURUMALGUDA	SAROORNAGR (as per drawing)/ Balapur (as per current)	
21	3632	ERRA KUNTA	MAMIDIPALLY	SAROORNAGR (as per drawing) /Balapur(as per current)	
22	3628	ONGONI KUNTA	MAMIDIPALLY	SAROORNAGR (as per drawing)/ Balapur(as per current)	
23	3617	IDIGONI KUNTA	NADERGUL	SAROORNAGR (as per drawing)/ Balapur(as per current)	

## Final Notification proposals of Rangareddy District

Sl. No	Lake ID	Lake Name	Village	Mandal	Received Vide
24	2386	GURUGU KUNTA	SAYEDGUDA	SHAMSHABAD	Lr.No.LP/ 1820/2024, Dt:17.10.2024
25	3600/E/05	TALLAKUNTA	JALPALLY	BALAPUR	Lr.No.LP/ 1820/2024, Dt:11.10.2024
26	2384	SHAMA KUNTA	RASHEEDGUDA	SHAMSHABAD	Lr.No. LP/ 1820/2011, Dt:29.11.2024
27	1957	BATHULA CHERUVU	ANMANGAL HAYATNAGAR	HAYATNAGAR	Lr.No.LP/ 1820/2011, Dt:29.11.2024
28	1900/E/06	ISTARIBAVI KUNTA	KUNTLOOR	ABDULLAPURMET	Lr.No.LP/ 1820/ 2024, Dt:30.12.2024
29	1900/EN/19	BATILUNIBAYYI KUNTA	KUNTLOOR	ABDULLAPURMET	
30	1959	KAPRAI KUNTA (MARRIPALLY KUNTA)	MARRIPALLY	ABDULLAPURMET	
31	1900/E/08	LOTHU KUNTA	THIMMAIGUDA	ABDULLAPURMET	
32	2921	PEDDA CHERUVU (MULAGURD)	PREMAVATHIPET (RAJENDRA NAGAR)	RAJENDRANAGAR	
33	1909	ANTHAYAPALLI KUNTA	TARAMATHIPET	ABDULLAPURMET	
34	2940	THOOM KUNTA	VATTINAGULAPALLY	GANDIPET	Lr.No. LP/ 1820/ 2024 Dt:20.01.2025
35	0	NAGIREDDY KUNTA	MANCHIREVULA	GANDIPET	
36	2924	NAGIRATHAMMA CHERUVU	POPPALGUDA	GANDIPET	

J.K. Rao  
12/02/25  
EE, LPCC  
HMDA

DESPATCHED  
Dt: 12/2/25  
Signature (2) copies